

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 110**

**CP (CAA) No. 42/Chd/Hry/2023**  
**(2nd Motion)**

**IN THE MATTER OF**

**Chamundeshwari Builders Pvt. Ltd.                    ...                    Transferor Company**

**And**

**DLF Garden City Indore Pvt. Ltd.                    ...                    Transferee Company**

**Under Section: 230-232, CA 2013**

**Order delivered on 03.05.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 12.07.2024.

Sd/-

**Court Officer**